

Corruption in IISCO

5221. SHRIMATI PARVATHI KRISHNAN: Will the MINISTER of STEEL AND MINES be pleased to state :

(a) whether the Government's attention has been drawn to the news appeared in the Business Standard dated 28th June, 1977 under the caption "Corruption" ruling the roost in IISCO; and

(b) if so, what is Government's reaction and details thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) :

(a) Yes, Sir.

(b) The allegations made in the news item are not based on facts. The position with regard to the main allegations is as under:—

- (i) It is not true that the officers against whom C.B.I. enquiries are pending have been promoted after the institution of such enquiries.
- (ii) Supply of steel in "package deal" is a normal trade practice. It is adopted in order to get the best advantage of fast selling items having premium in the market along with slow moving materials which would not sell otherwise; however, this matter is being reviewed.
- (iii) The allegations relating to partiality shown to some traders are also not borne out by facts. There was no offer, nor is there any at present, for the supply of 1845 tonnes of GC sheets to any particular trader.
- (iv) At present there is no facility of clean credit; credit is given to traders only against bank guarantees. This is being followed uniformly in all cases.

एच० एस० सी० एल० द्वारा इस्पात की बिक्री

5222. श्री बीरेन्द्र प्रसाद : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एच० एस० सी० एल० के प्रबन्धकों ने भिलाई में स्टील स्ट्रक्चर के निर्माण के लिए मैसर्स शम्मी कंस्ट्रक्शन कम्पनी, नेशनल फेब्रीकेशन और मैसर्स पटेल इंजीनियरिंग कम्पनी को 600 रुपये प्रति मीट्रिक टन की दर से इस्पात बेचा था जब कि इसी प्रकार के काम के लिए वर्ष 1977 में मैसर्स वीके इंजीनियरिंग कारपोरेशन को यह 1400 रुपये प्रति मीट्रिक टन की दर से बेचा गया था, यदि हां, तो कम्पनी को कितने रुपये का घाटा हुआ और इसके लिए जिम्मेदार व्यक्ति कौन है; और

(ख) क्या सरकार का इसके लिए जिम्मेदार व्यक्तियों के विरुद्ध कोई कार्यवाही करने का विचार है ?

इस्पात और खान मंत्री (श्री बीजू पटनायक) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Deaths due to Food Adulteration

5223. Shri D. B. CHANDRE GOWDA: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of the persons died in the country, State-wise, due to food adulteration during last three years; and

(b) the reaction of Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.